

COURT - I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.199 of 2011 &
IA No.308 of 2011

Dated : 7th May, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Himalayan Crest Power Pvt. Ltd **Appellant (s)**
Versus

Himachal Pradesh Electricity Regulatory
Commission & Ors. ...**Respondent (s)**

Counsel for the Appellant(s): Mr. Sampada Narang

Counsel for Respondent (s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for HPSEB

Appeal No.170 of 2011

Himalayan Crest Power Pvt. Ltd **Appellant (s)**
Versus

Himachal Pradesh Electricity Regulatory
Commission & Ors. ...**Respondent (s)**

Counsel for the Appellant(s): Mr. Sampada Narang
Counsel for Respondent (s): Ms. Surbhi Sharma &
Ms. Shikha Ohri for R.1
Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for HPSEB

ORDER

We have heard Mr. Anand K. Ganesan, the learned counsel for the Respondent for some time. He is directed to file the comprehensive Written Submissions on or before 14.05.2012 after serving copy on the other side.

Post the matter for further hearing on 03.07.2012.

(Rakesh Nath)
Technical Member
Ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson